

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1470  
ANSWERED ON 12/12/2023**

**CONSTRUCTION OF ROADS UNDER PMGSY-I, II AND III**

**1470. SHRI PRINCE RAJ:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether construction of roads under Pradhan Mantri Gramin Sadak Yojana (PMGSY) is being helpful in all round development of rural habitations;**
- (b) if so, the details of roads for which tender has been floated in Phase I, II and III under PMGSY;**
- (c) the details of construction work that has not been completed till date;**
- (d) the guidelines issued for completion of such roads; and**
- (e) the number of roads on which work has been stalled in Samastipur and the details of the Darbhanga district of Bihar along with the details of plan to complete the same?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) Yes, Sir. Pradhan Mantri gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. It was launched in the year 2000 as a measure towards alleviation of poverty in rural areas by providing access to basic services to the rural population by providing them good quality roads. Subsequently, new intervention/verticals namely PMGSY-II, Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) and PMGSY-III were added under the ambit of PMGSY for upgradation of rural roads and construction of strategically important roads in LWE Areas.**

**Various independent evaluation studies conducted by NITI Aayog, Indian Institute of Management, Ahmedabad (IIM-A), World Bank India and ILO for PMGSY have concluded that it has positive impact on education, access to health care facilities, employment generation, better farm prices etc. PMGSY have provided new opportunities of employment like employment in nearby urban areas where people could commute daily.**

(b) As per the programme guidelines, the tendering and execution of the projects sanctioned under PMGSY is the responsibility of the State Government concerned.

As on 08.12.2023, the total number of road works sanctioned under PMGSY-I, II & III are 1,72,173, 7,453 & 16,424 respectively out of which work agreement has been signed for 1,71,207, 7,392 & 14,185 works respectively. The details of agreement of works of Phase I, II and III under PMGY may be accessed from programme website [omms.nic.in](http://omms.nic.in)=>proposals=>Agreement Details.

(c) As on 08.12.2023, the balance road length under PMGSY- I, II & III is 6,848 Km, 646 Km and 37,001 Km respectively. The details of the projects remaining as balance for completion under various interventions/verticals of the PMGSY may be accessed at the programme website [omms.nic.in](http://omms.nic.in)=>progress monitoring=>State MPR Abstract Report.

(d) The timeline for completion of PMGSY-I & II is March, 2024 and for PMGSY-III it is March 2025. In order to ensure that the all the works sanctioned under PMGSY are completed within the timeline, the progress of works are reviewed regularly at various level by way of Monthly Review Meetings, Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States.

(e) The details of the roads work sanctioned, completed and balance in Samastipur and Darbhanga district are given as under:-

| PMGSY phase | Darbhanga                   |                            |                               |                              |                               | Samastipur                  |                            |                               |                              |                                |
|-------------|-----------------------------|----------------------------|-------------------------------|------------------------------|-------------------------------|-----------------------------|----------------------------|-------------------------------|------------------------------|--------------------------------|
|             | No. of Road Work Sanctioned | No. of Road Work Completed | Road Lenth Sanctioned (in KM) | Road Lenth Completed (in KM) | Balanc e Road length (in KM)* | No. of Road Work Sanctioned | No. of Road Work Completed | Road Lenth Sanctioned (in KM) | Road Lenth Completed (in KM) | Balanc e Road length * (in KM) |
| I           | 384                         | 375                        | 971                           | 948                          | 7                             | 561                         | 554                        | 1238                          | 1199                         | 15                             |
| II          | 11                          | 9                          | 43                            | 39                           | 4                             | 8                           | 8                          | 62                            | 62                           | 0                              |
| III         | 58                          | 12                         | 429                           | 126                          | 300                           | 18                          | 9                          | 153                           | 89                           | 63                             |

\* The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

The timeline for completion of works under PMGSY-I & II is March, 2024 and for PMGSY-III is March 2025.

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